

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 120

IB/237/ND/2020

IA/5448/ND/2023, IA/4798/ND/2021

IN THE MATTER OF:

Kone Elevator India Pvt Ltd

... Applicant/Petitioner

Versus

Three C Facility Management Pvt Ltd

... Respondent

Under Section: 9 (IBC)

Order delivered on 12.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the CD : Adv. Rajnish Sinha, Adv. Shelly Khanna,

For the OC : Adv. Chakshu Thakral

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA/5448/ND/2023, IA/4798/ND/2021: List on 18.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)